GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4522

TO BE ANSWERED ON THE 28TH MARCH, 2023/ CHAITRA 7, 1945 (SAKA)

PREVENTION OF NARCOTIC DRUG

4522. SHRI RAMALINGAM S.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Narcotics Control Bureau (NCB) has entered into agreement/MoU or any other arrangement with any entity for the prevention of narcotic drug entering in the country and if so, the details thereof;

(b) the effective steps taken by the Bureau to curb the menace of narcotics;

(c) the details of quantity of drugs seizure and disposed, destroyed by the NCB during the last five years, State-wise; and

(d) whether the Government has taken any specific efforts to put in a place a separate National Narcotics intelligence system/cell, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): NCB has entered into agreements/MoUs with various central agencies such as National Intelligence Grid (NATGRID), Financial Intelligence Unit (FIU), National Forensic Science University (NFSU) for prevention of narcotic drugs in the country. Moreover, NCB has also signed Bilateral Agreement / Memorandum of Understanding with foreign countries on the behalf of Government of India to contain trans-border drug trafficking. As on date, Government of India has signed 44 Bilateral Agreements/Memorandum of Understanding on drug related matters/security co-operation with different countries for combating illicit trafficking of Narcotics Drugs and Psychotropic Substance and Chemical Precursors as well as related offences.

(b): The Narcotics Control Bureau (NCB) under Ministry of Home Affairs is the main nodal agency on the matter of drug law enforcement in India. Major initiatives of Government of India is implemented through NCB, some of which are as under :-

- (i) The Government has introduced the NCORD mechanism in 2016 to have effective coordination of actions among various Ministries, Departments, Central and States law enforcement agencies dealing with narcotics. The mechanism was restructured in 2019 into a 4 tier structure as detailed under:-
 - Apex Level Committee (headed by Union Home Secretary)
 - Executive Level Committee (headed by Special Secretary (IS), MHA).
 - State Level Committee (headed by Chief Secretary of the concerned State).
 - District Level Committee (headed by District Magistrate)

In the year 2022, the NCORD mechanism has been further strengthened by addition of new members at different levels to make it more effective and comprehensive.

-3-

- (ii) A Joint Coordination Committee (JCC) was constituted vide MHA's order dated 19 July, 2019 consisting of Central and State Agencies to monitor investigations in case of large seizure of drugs.
- (iii) A special Task Force on Dark net and Crypto currency has been constituted to monitor suspicious transactions related to drugs on Darknet.
- (iv) A dedicated Anti-Narcotics Task Force (ANTF) headed by ADG/IG level Police Officer has been established in each State/UT to function as the NCORD Secretariat for the State/UT and follow-up on compliance of decisions taken in NCORD meetings at different levels.
- (v) NCB in association with Interoperable Criminal Justice System
 (ICJS) has created a portal called National Integrated Database
 About Arrested NDPS Offenders (NIDAAN).
- (vi) NCB has coordinated with Ministry of Social Justice & Empowerment (MoSJ&E) and National Commission for Protection of Child Rights (NCPCR) to spread awareness against drug abuse

and protect the youth, especially children from falling prey to the drug menace. With the active support of NCB, NCPCR had formulated a "Joint Action Plan on Prevention of Drugs and Substance Use among Children and Illicit Trafficking" which was launched on 09.02.2021.

-4-

(vii) NCB is actively participating in the "Nasha Mukt Bharat Abhiyan" of Ministry of Social Justice & Empowerment (MoSJ&E) to create awareness against drug abuse.

(c): Details of quantity of drugs seized by NCB is not maintained Statewise. Seizure of major Narcotic Drug/Psychotropic Substance/Controlled Substance by NCB during the year 2018-2022 is at Annexure-I. The details of disposal of seized drugs by NCB during the year 2018-2022 is at Annexure-II. The details of destruction of illicit cultivation of opium poppy and cannabis by the NCB in various states in coordination with various Drug Law Enforcement Agencies during the year 2018-2022 is at Annexure-III.

(d): A Separate Cell for collection of intelligence inputs, its analysis, sharing and dissemination with other Drug Law Enforcement agencies both at National as well as International level has been created in NCB.

Seizure of major Narcotic Drug/Psychotropic Substance/Controlled Substance by NCB during the year 2018-2022

Particulars	2018	2019	2020	2021	2022
Opium (In Kg)	305	394	1,018	445	192
Morphine (In Kg)	4	24	2	76	18
Heroin (In Kg)	300	137	343	1,052	676
Poppy Straw (In Kg)	14,978	12,864	6,148	5,804	6,833
Ganja(In Kg)	29,528	26,312	42,422	55,883	45,850
Hashish(In Kg)	640	563	615	404	696
Ketamine (In Kg)	21	639	10	0	1
Cocaine (In Kg)	26	38	4.32	2.86	31
Methaqualone (In Kg)	0.03	6	6	8	13
Ephedrine/Pseudoephedrine (In Kg)	115	281	88	130	92
Acetic Anhydride (In Kg)	9,651	17	21	215	281
ATS (In Kg)	73	1,439	490	75	353
All types of Tablets (In Nos.)	7,07,844	30,24,554	1,02,33,005	59,39,082	4,02,107
All types of Tablets (In Kg.)	11.07	29	1	368	144
CBCS (Nos. of Bottles)	49,192	56,210	138960	3,29,555	1,88,519
CBCS (In Litre)	0	0	0	170	507
MDMA (In Kg)	0.09	0.67	2	4	0.52
Hashish Oil (In Kg)	0	7	3	9	5.45
Khat Leaves (In Kg)	60	0	16	0	0
LSD (In blots)	222	0	46	2,573	152
Mephedrone (In Kg)	0	0.5	3	19	62
Psychotropic Injection (Ampules)	10513	1120	204	16,000	3,932

Source : NCB

Disposal of seized drugs by NCB during the year 2018-2022

Drug (In Kg)/Year	2018	2019	2020	2021	2022*
Amphetamine	28.02	0	0	0	23.813
Acetamenophen	0	0	0	0	8.985
Anthranillic Acid	0	675.35	0	0	2.404
Acetic Anhydride	2475	11907	0	0	302
Cocaine	5.582	24.461	0	10.078	4.27
Codeine	0	0	0	0	43.5
Ephedrine	100.56	643.551	12	185.206	3925
Ganja	13848	13629	2388.663	23120.59	59352
Hashish	492.443	471.132	199.008	571	1024
Hashish Oil	0	0	0	3	1.1
Heroin	210.166	344.82	72.306	933	336.5
Ketamine	0	9.76	0	148	1.06
Khat Leaves	0	59.26	0	15.9	0
MDMA	0	0	0	1.092	4.96
Mephedrone	0	0.27	0	0	4.67
Methaphetamine	4.211	4.382	1.715	12.864	357
Methaqualone	36.91	0	0.02	0	0.82
Morphine	0.86	0.643	0.3	20.383	28.784
Opium	192.56	424.57	230.059	176.161	150.953
Poppy Straw	9009	4973	0.2	10122.89	26230
Pseudo ephedrine	426	109.319	45.655	43.029	1123
Tablets (In Kg)	0.68	0.204	0.493	139	697
Total In Kg	26829.99	33276.72	2950.419	35502.2	93622
Tablets (In No.)	172188	713364	21438	24043	12169798
Injections (In Ampules)	32045	20479	0	547	44337
CBCS (In Bottles)	78644	183099	25017	115357	403768

Source : NCB *Provisional Data

Details of destruction of illicit cultivation of opium poppy and cannabis by the NCB in various states in coordination with various Drug Law Enforcement Agencies during the year 2018-2022

Poppy Destruction (in Acres)

State/Year	2018	2019	2020	2021	2022*
Arunachal Pradesh	3465	1705	7858	4702	8785
Assam	5	0	20	5	0
Bihar	201	154	91	0	948
Gujarat	0	0	0	0	16
Himachal Pradesh	273	35	10	24	0
Jammu & Kashmir	288	1123	893	293	88
Jharkhand	2377	1002	495	256	41
Madhya Pradesh	0	0	0	7	6
Manipur	3861	4175	1382	5740	3696
Maharashtra	0	0	0	0	0
Odisha	0	0	0	0	0
Rajasthan	0	0	1	0	0
Uttarakhand	348	561	0	0	0
West Bengal	1	1631	19	0	0
Total	10,819	10,386	10,769	11,027	13,580

Cannabis Destruction (in Acres)

State/Year	2018	2019	2020	2021	2022*
Andhra Pradesh	527	512	0	7083	469
Arunachal Pradesh	222	0	0	0	0
Assam	0	0	0	0	0
Bihar	0	0	0	0	0
Gujarat	0	0	0	27	46
Himachal Pradesh	4397	3504	1582	1043	122
Jammu and Kashmir	37	0	295	523	443
Karnataka	0	0	4	0	0
Kerala	2	0	0	0	0
Madhya Pradesh	189	0	0	0	0
Maharashtra	0	0	0	71	0
Manipur	56	15	1	0	0
Odisha	2961	18699	18361	24550	24207
Tamil Nadu	0	2	1	0	0
Telangana	10	7	30	9	0
Tripura	0	0	1284	1287	1057
Uttar Pradesh	0	0	0	0	0
Uttarakhand	61	0	0	0	0
West Bengal	0.27	70	1	273	0
Total	8,476	22,809	21,559	34,866	26,344

Source : NCB

*Provisional Data